

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 69(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARDHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.11.2016

NAME OF THE COMPANY: **Mr Dinesh Gupta through His GPA Sh. Rajesh Gupta**
Vs.
M/s. Samhlo Farms Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Hemant Sharma	}	Adv Petitioners	Mishra
2.	Ms. Aishwarya Mishra			
3.	P. NAGESH	}	Adv Respondent	Gasha
4.	LAKSHMI GURUNG			
5.	GASHA KADIAN			
6.	Gouind Rishi	ORDER	Adv. Petitioner	→

As per Order in CP No.64(ND)/2016.

S
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-
(R.VARADHARAJAN)
MEMBER(JUDICIAL)